

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 28-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>S.CT.H.CT. TIME BOUND</u>				
1	SUIT	100406/2014	KURLA MALAYALEE SAMAJAM Vs 1.MS S. RAJESH AND ASSOCIATES 2. RAJESH RAGHAVENDRA RAO	JITENDRA RAMUGADE
2	SUIT	100753/2016	Anjana Viren Shah Vs 1.Anil Nair 2.Mukand Limited 3.Praveen Shetty	M/s. Hariani and Co. Adv. Avikkal Rajan D.1
<u>RECORDING EVIDENCE</u>				
At 11.00 AM Morning Session				
3	SUIT	104964/2007	LANCY B D COSTA AND ANR Vs MOHAN DHONDIRAM CHAUDHARI	MADHAV J JAMDAR SHRI M S D MELLO FOR DEF
4	SUIT	101607/2014	1. K.R.ARAVINDAKSHAN 2. S.R. SHIVANANDAN Vs 1.K.R.VIVEKANANDAN 2. MRS. DIPTI SANTOSHKUMAR KOTIYAN AND ORS	MRS. A. SHAREEFAMMAL
5	SUIT	101874/2015	1.Motiram Shankar Bhoir 2. Savitri Tukaram Bhoir 3.Hitesh Tukaram Bhoir 4.Kailash Tukaram Bhoir Vs 1.Vasant Atmaram Patil 2.Meerabai Janardhan Patil 3. Naresh Janardhan Patil 4.Dilip Janardhan Patil	Shri. D.A. Thorat
6	SUIT	101313/2016	Humaid Mohammed Humaid Mohammed Shattaf Vs Farida Hussainkhokhawala @Farida Mohammed Shattaf 2.Qazi Farid Ahmed Khan	Corpslegal
7	SUIT	101387/2019	Sagar Shivaji Puthran Vs Shivaji Kanthappa Puthran	Sachin Manohar Bandkar

RECORDING EVIDENCE P.H.

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	SUIT	102019/2008	SHRI PRADEEP RAGHUNATH PATOLE Vs SHRI BAPU DINANATH DICHOLKAR ANR.	SHRI V.K. PARAB
<u>FRAMING ISSUES</u>				
9	SUIT	100545/2016	Hitesh Kantilal Shah Vs Dilip G. Kurlawala	Bipin Joshi
At 11.00 AM Morning Session				
10	SUIT	102104/2016	Smt. Freny Navroz Langrana Vs Mrs. Jayshree Ganesh Naidu	Tejesh Dande and Associates
<u>DRAFT ISSUES</u>				
11	SUIT	101351/2018	Dineshkumar Thakorlal Kapadia Vs 1.Hasumati Thakorlal Kapadia 2. Pradeepkumar Thakorlal Kapadia 3.The Rajawadi CHSL	Ravi S. Punjabi
<u>WRIT OF SUMMONS</u>				
12	SUIT	102901/2019	Flavia Fernandes Vs John Peter Fernandes	Amol Kishor Tembe
<u>FOR TAKING STEPS</u>				
At 2 45 pm Afternoon Session				
13	NOTICE OF MOTION	103253/2019	Mr. Vikrant Sudhir Joshi - Suit St. No. 7290 of 2019 Vs Kiran Bellara And Anr	Rajesh Gaikwad
<u>SERVICE</u>				
14	CHAMBER SUMMONS	100695/2018	Ashvini Vilas Sandaw Vs Sandesh Mahado Sandaw And Ors	Sonali Katole
(Main Matter SUIT/0105276/2012)				
15	SUIT	101355/2019	Smt. Sushila Kisan Ghanekar Vs Shree Kisan Babu Ghanekar	Miss. Shubhangi Vaidya
<u>NM FOR HEARING</u>				
At 2 45 pm Afternoon Session				

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S.No.	Case Type	Case No.	Title	Name of Advocate
16	SUIT	100777/2017	Smt. Ahilya Gajanan Kolsumkar Vs 1. Sunanda Chandrakant Kolsumkar 2. Viond Chandrakant Kolsumkar 3. Manoj chandrakant Kolsumkar	Bharat A Punekar
Sub Matter: NOTICE OF MOTION/0102071/2017				
17	NOTICE OF MOTION	102071/2017	Smt. Ahilya Gajanan Kolsumkar Vs 1. Sunanda Chandrakant Kolsumkar 2. Viond Chandrakant Kolsumkar 3. Manoj chandrakant Kolsumkar	Bharat A Punekar
(Main Matter SUIT/0100777/2017)				
18	NOTICE OF MOTION	102646/2018	Mrs Renukaben K. Gandhi Vs Bhuj P. Bhandare And Ors	Adv Sulbha A. Dhamale
(Main Matter SUIT/0107953/1996)				
19	SUIT	102334/2018	Smt. Kamal Keshav Chandanshive Vs Mr. Ajay Keshav Chandanshive	Shri Pratap F. Singh
Sub Matter: CHAMBER SUMMONS/0100536/2020				
Sub Matter: NOTICE OF MOTION/0103580/2018				
20	NOTICE OF MOTION	103580/2018	Smt. Kamal Keshav Chandanshive Vs 1 Ajay Keshav Chandanshive 2. Nandadeep Everest CHS LTd	Pratap F. Singh
(Main Matter SUIT/0102334/2018)				
21	SUIT	103006/2018	Smt. Usha Balasaheb Khandagale Vs Gajanan Sadashiv Pawar	Mr. R. A. Shaikh and Mrs. Swati Margi
Sub Matter: NOTICE OF MOTION/0101149/2020				
Sub Matter: NOTICE OF MOTION/0100705/2019				
22	NOTICE OF MOTION	100705/2019	Smt. Usha Balasaheb Khandagale Vs Gajanan Sadashiv Pawar And Ors	Mr. R. A. Shaikh and Mrs. Swati Margi
(Main Matter SUIT/0103006/2018)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
23	SUIT	100733/2019	Tanaji Ramchandra Patil Vs Rasiklal Mehta	Shri S. S. Lanke
Sub Matter: NOTICE OF MOTION/0101956/2019				
24	SUIT	101110/2019	Dinesh Jagjivandas Shah Vs Pradeep Jagjivandas Shah	Pradip R. Kadam and Rajendra Satale
Sub Matter: NOTICE OF MOTION/0101756/2019				
25	NOTICE OF MOTION	101756/2019	Dinesh Jagjivandas Shah Vs Pradeep Jagjivandas Shah and Ors.	Pradip Kadam
(Main Matter SUIT/0101110/2019)				
26	NOTICE OF MOTION	101956/2019	Tanaji Ramchandra Patil Vs Rasiklal Mehta	Shri S. S. Lanke
(Main Matter SUIT/0100733/2019)				
27	SUIT	102978/2019	Flavia Fernandes Vs John Peter Fernandes	Amol Kishor Tembe
Sub Matter: NOTICE OF MOTION/0104437/2019				
28	NOTICE OF MOTION	104437/2019	Flavia Fernandes Vs John Peter Fernandes	Amol Kishor Tembe
(Main Matter SUIT/0102978/2019)				
29	NOTICE OF MOTION	101149/2020	Smt. Usha Balasaheb Khandagale and Ors. Vs Gajanan Sadashiv Pawar and Ors.	Adv. Khan Javed Akhtar (Adv. for Def. No. 8)
(Main Matter SUIT/0103006/2018)				
C/S HEARING				
30	SUIT	108678/1992	P R GUPTA Vs MRS SHYAMDEVI R AGARWAL AND ORS	Devyani GEETA A JAIN J.P SingCOURT RECEIVER Kanojia - D- 3Mannadiar D12
Sub Matter: CHAMBER SUMMONS/0101204/2019				

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S.No.	Case Type	Case No.	Title	Name of Advocate
31	CHAMBER SUMMONS	101204/2019	Premchandra Rameshwarprasad Gupta Vs Shyamadevi R. Agarwal and Applicant Sudir Agarwal and Ors.	Adv. J.P. Singh
(Main Matter SUIT/0108678/1992)				
32	CHAMBER SUMMONS	101753/2019	Neelam Manoj Khemka Vs Kishor Ramchandra Raut	Chandrashekhar Khambekar
(Main Matter SUIT/0100502/2014)				
<u>C/S REPLY</u>				
33	CHAMBER SUMMONS	100161/2020	Dharamshi Ruparel and Anr. - Applicant / Mohanlal D. Pawani and Ors. - Plff. Vs Charity Commissioner Maharashtra State and Ors.	adv. Neuty N. Thakkar
(Main Matter SUIT/0100778/2009)				
<u>COMPLIANCE</u>				
34	NOTICE OF MOTION	104914/2019	Sadhana Chandrakant Rele - Plff Indu Nandkishore Bhandari - Applicant - deft.no.3 Vs Gopal Ramprit Singh and Ors. - defts.	Anand Kumar and Daulat Jehangir for deft. no.3 Anand Kumar and Daulat Jehangir for deft. no.3
(Main Matter SUIT/0100930/2015)				
At 11.00 AM Morning Session				
35	SUIT	100678/2017	1.Ashok Umyashankar Joshi 2.Vimala Ashok Joshi Vs 1.Rajesh Ashok Joshi 2.Geeta Rajesh Joshi	Avinash B. Avhad and A.T.Suryavanshi
36	SUIT	101571/2017	Shri Govindram Girdharidas Bajaj Vs 1. Shri Ritesh Govindram Bajaj 2. Smt. Simran Ritesh Bajaj	Mr. Panjay M. Bhatt
<u>REPORT OF COMISSIONER/COURT RECEIVER</u>				
37	SUIT	104883/2007	HENRY MORAES AND ANR Vs MOHAN DHONDIRAM CHAUDHARI	MADHAV J JAMDAR SHRI M S D MELLO, DEF

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
At 11.00 AM Morning Session				
1	SUIT	100596/2014	SMT.NIRABAI SAKHARAM JEDHE Vs 1.SMT.KALABAI SHAKHRAM JEDHE 2. LAVU SAKHARAM JEDHE 3. SMT. SHEETAL LAVU JEDHE	SURESH K MALI
Sub Matter: NOTICE OF MOTION/0100336/2020				
<u>HEARING</u>				
2	EXECUTION APPLN	100321/2019	Mr. Anthony Derek Rebello Vs Mr. Andrew Ignatius	Shivaji P. Yadav
(Main Matter SUIT/0100331/2015)				
<u>RECORDING EVIDENCE</u>				
3	SUIT	104425/2010	MARIA A P FERNANDES AND EDWARD P D FERNANDES Vs NALINI CONSTRUCTIONS	CLIVE D SOUZA G B KEDIA
At 11.00 AM Morning Session				
4	SUIT	104749/2009	KHIMJI B GANGAR AND 2 ORS Vs LILY GOMES AND 3 ORS	M S NEGANDHI, SHAH AND HIMAYUTULLAH M S PATIL GANGARKAR AND CO 1 TO 3
5	SUIT	100002/2015	Jamwant Mathurprasad Verma Vs 1.Smt.Anara Arjun Verma 2.Jaiprakash Arjun Verma, 3.Seeta Arjun Verma and ors	Shri. R.D.Misra
<u>RECORDING EVIDENCE P.H.</u>				
6	SUIT	100589/2013	SHRI ALAMDAR S-O MUNAWARALI MISTRY Vs LAHERI PALACE CO OP HSG SOC LTD AND ORS	ABDUL RAB SHAHIKH
7	SUIT	107542/2006 (/0000)	RAMESH KIMATRAI DUDANI Vs MADHAVI R DUDANI AND ANR	RAJSHEKHAR V GOVILKAR
(Main Matter HC SUIT REG/0103404/2006)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	SUIT	100447/2015	1.Harijan Welfare Society 2.Sawjibhai Soma Rathod Vs 1.Pravin Karsan Anjara 2.Govind Karsan Anjara	Mr. Manoj Kumar Upadhyay
<u>EX-PARTE EVIDENCE</u>				
9	SUIT	100341/2019	Mrs. Kadambari Prachin Ghamray alias Ms. Kadambari Satish Padhya Vs Neelam Satish Padhya	B.K. Barve and Co.
10	SUIT	100750/2019	Nandkishore Bhandari Vs Siroya Developers	Anand Kumar and Daulat A. Jehangir
11	SUIT	100752/2019	Indu Bhandari Vs Siroya Developers	Anand Kumar and Daulat Hehangir
<u>DIRECTIONS</u>				
12	SUIT	101015/2020	Sulochana S. Jadhav Vs Floreat Investment Ltd.	Ganesh M. Mohite
<u>ADMISSION DENIAL</u>				
At 11.00 AM Morning Session				
13	SUIT	100385/2013	PRAKASH L CHANDERKAR Vs ABDULLA N MERCHANT AND ORS	G.S. MANASAWALA
<u>FRAMING ISSUES</u>				
14	SUIT	100775/2017	Nikita Suresh Devadiga Vs 1.Kanta Ramesh Bhausar 2.Ajit Ramesh Bhausar	Vivek B. Pandey Mr. N.N. Vaishnawa and Co.
<u>DRAFT ISSUES</u>				
15	SUIT	100867/2016	Prabhavanti Poonamchand Shah Vs 1.Mukesh K. Parik 2.Smitaben M. Parikh 3.Ranjan Kanaiyalal Parikh 4.Jinit Mukesh Parikh	Vijay M. Vaghela
16	SUIT	101080/2016	Smt. Kaiser Jahan Nazim Khan Vs 1.Anis Ahmed Nasir 2.Maisar Jahan Maqbool Khan 3.Khurshid Nasir Ahmed Khan	M.A. Adenwala

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17	SUIT	100473/2017	1.Adishakti Grihnirman Pvt. Ltd. 2.Kartik Vaman Bhatt 3.Aditya Kartik Bhatt 4.Kokila Kartik Bhatt Vs 1.Prakash Joshi 2.Richa Homes Private Limited 3.Deepak Sadashiv Nikhalje and ors.	M/s. Thakore Jariwala and Associates
Sub Matter: CHAMBER SUMMONS/0100478/2020				
<u>WRITTEN STATEMENT</u>				
18	SUIT	102639/2018	Mandakini Anant Pawar Vs Satish Anant Pawar	Satyam R. Dube
At 2 45 pm Afternoon Session				
19	SUIT	102117/2018	1. Kanta Deepak Jhangiani 2. Dhuru Lachmandas Sipahimalani Vs Shiela Gulu Malani	Mr. Prem S. Gidwani
Sub Matter: NOTICE OF MOTION/0103450/2018				
20	NOTICE OF MOTION	103450/2018	1. Kanta Deepak Jhangiani 2. Dhuru Lachmandas Sipahimalani Vs Shiela Gulu Malani	Prem S. Gidwani
(Main Matter SUIT/0102117/2018)				
<u>FOR TAKING STEPS</u>				
At 11.00 AM Morning Session				
21	SUIT	102399/2017	Mr. Mansur Ahmed Nizamudding Shiakh Vs 1. Click Investments and Trading Co. Pvt Ltd 2 Zahoor Ahmed Nizamuddin Shaikh 3 Nazre Zahoor Shaikh	M. A. Khan
<u>SERVICE</u>				
22	SUIT	100897/2020	Manohar D. Dangle Vs Siemens Ltd.	S. K. Pise and Associates
Sub Matter: NOTICE OF MOTION/0101114/2020				
23	NOTICE OF MOTION	101114/2020	Manohar D. Dangle Vs Siemens Ltd.	S. K. Pise and Associates
(Main Matter SUIT/0100897/2020)				
At 11.00 AM Morning Session				

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S.No.	Case Type	Case No.	Title	Name of Advocate
24	SUIT	101143/2019	Shamrao Balu Chavan Vs Tagubai Ramchandra Chavan	R.M. Kumar
25	SUIT	101335/2019	Krishna Pangoji Tate Vs Agastya International Foundation	Dharmendra M. Joshi
26	SUIT	101529/2019	Firoz Aalam Khan Vs Jaya Talakash Chedda	Mr. Ashish S. Naik and Mr. Shailesh S. Redekar
At 2 45 pm Afternoon Session				
27	SUIT	100719/2016	Shri. Hariram Balai Prajapati Vs 1.Mr. Dharmendra Harilal Prajapati 2.Mrs. Gulabi Dharmendra Prajapati 3.Mr. Sukkhu Harilal Prajapat	Shri. Ram U. Singh
28	NOTICE OF MOTION	101382/2016	Hariram B. Prajapati - Suit 719 of 2016 Vs Dharmendra Harilal Prajapati	
29	SUIT	101939/2019	Sarla Shantilal Gosar Vs Om Mangal Construction Co.	J. Nishar and Co.
Sub Matter: NOTICE OF MOTION/0104075/2019				
30	NOTICE OF MOTION	104075/2019	Sarla Shantilal Gosar Vs Om Mangal Construction Co. And Ors	J. Nishar and Co.
(Main Matter SUIT/0101939/2019)				
<u>NM FOR HEARING</u>				
31	SUIT	103943/2009	KAZER F PITHAPURWALA AND 2 ORS Vs KHURSHID SAFAKAT H LADHI AND 3 ORS	SHABBIR T KAPADIA MR R A SHAIKH 1
Sub Matter: NOTICE OF MOTION/0103428/2019				
32	SUIT	100818/2017	Vedprakash Gourishankar Gupta Vs Satyadev Gourishankar Gupta	Jitendra B Mishra
Sub Matter: NOTICE OF MOTION/0104257/2018				
33	NOTICE OF MOTION	104257/2018	Vedprakash Gourishankar Gupta Vs Satyadev Gourishankar Gupta	Adv Mukesh Chhedda
(Main Matter SUIT/0100818/2017)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
34	SUIT	102050/2019	Mr. Gurdip s/o Dharam Singh Chass Vs Smt. Surinder Kaur w/o Gurdip Singh	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0102999/2019				
35	NOTICE OF MOTION	102999/2019	Mr. Gurdip s/o Dharam Singh Chass Vs Smt. Surinder Kaur w/o Gurdip Singh And Ors	Mr. Ashok M. Saraogi
(Main Matter SUIT/0102050/2019)				
36	NOTICE OF MOTION	103428/2019	Kaizar F. Pithapurwala And Ors Vs Khurshid Safakat Hussain Ladhi And Ors	Shabbir T. Kapadia
(Main Matter SUIT/0103943/2009)				
37	SUIT	102994/2019	Suman Shantinath Magdum Vs Netaji Narobe Omase	A G Revankar and Co.
Sub Matter: NOTICE OF MOTION/0101133/2020				
Sub Matter: NOTICE OF MOTION/0104411/2019				
38	SUIT	100324/2020	Mr. Mohammed Sajid Mohammad Hanif Ansari Vs Mr Ansari Mohammed Yunus Mohammed Hanif	Kapil Shetye
Sub Matter: NOTICE OF MOTION/0100509/2020				
39	NOTICE OF MOTION	100509/2020	Mr. Mohammed Sajid Mohammad Hanif Ansari Vs Mr Ansari Mohammed Yunus Mohammed Hanif	Kapil Shetye
(Main Matter SUIT/0100324/2020)				
At 2 45 pm Afternoon Session				
40	EXECUTION APPLN	100551/1999	RADHABAI WO KRISHNA SAWANT Vs BHURALAL UMAJI AND ANR	
(Main Matter SUIT/0105380/1979)				
Sub Matter: NOTICE OF MOTION/0101517/2017				

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41	SUIT	100321/2011	RAMCHAND H. PUNJABI AND ANR. Vs VASHU HARIRAM CHAWLA AND ORS	VIVEK SHARMA
Sub Matter: NOTICE OF MOTION/0101971/2013				
42	CHAMBER SUMMONS	100438/2012	SMT. RADHABAI WO KRISHNA SAWANT Vs 1. BHURALAL UMAJI AND ORS	MR. MOHAN N. DHAMAL KULKARNI OBSTNST-1 MR. SOLKAR FOR OBSTNST-2
(Main Matter SUIT/0105380/1979)				
43	SUIT	102348/2012	SMT. PURNIMA S. DEDHIA AND ORS. Vs SMT. VJJUBALA MADHAV DESAI AND ORS	M-S MURTI AND ASSOC. Bhandary Bhandary
Sub Matter: NOTICE OF MOTION/0101661/2018				
44	SUIT	104705/2008	VIMLA MOHANLAL JAIN Vs SEEMA MAHENDRA JAIN AND ANR	R R SHARMA TUSHAR GORADIA AND NISHA PARMAR
Sub Matter: NOTICE OF MOTION/0101027/2020				
45	SUIT	107581/2004	BHAJAN SINGH AND 3 ORS Vs DILIP MOTUMAL DUHILANI	ABDI AND CO M S NANKANI AND ASSOCIATES
Sub Matter: NOTICE OF MOTION/0102644/2019				
46	NOTICE OF MOTION	101971/2013	RAMCHAND H. PUNJABI AND ANR Vs VASHU H. CHAWLA AND ORS	MR. HERBERT NARONHA
(Main Matter SUIT/0100321/2011)				
47	SUIT	100338/2015	Meera S. Sampat Vs 1. Jayesh Tulsidas Rajwada 2. Sheetal Jayesh Rajwada	S. K. Keswani
Sub Matter: NOTICE OF MOTION/0100048/2020				
Sub Matter: NOTICE OF MOTION/0103803/2015				

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48	NOTICE OF MOTION	103803/2015	Meera S. Sampat Vs Jayesh Tulsidas Rajwada	S. K. Keshwani
(Main Matter SUIT/0100338/2015)				
49	SUIT	100850/2016	Rajnikant Narayan Patel Vs 1.Jyotindra Premji Satra 2.Laxmichand Morarji Shah 2a.Zaverben Laxmichand Shah	Prashant G. Karande
Sub Matter: NOTICE OF MOTION/0103043/2016				
50	NOTICE OF MOTION	103043/2016	Rajnikant Narayan Patel Vs Jyotindra Premji S. And Ors	Prashant K.
(Main Matter SUIT/0100850/2016)				
51	NOTICE OF MOTION	101517/2017	Smt. Radhabai w - o Krishna Sawant Vs Bhuralal Umaji And Anr - Obstructionists - Malini N. Chavan nee Ahilya Ramchandra Sawant And Anr	P. N. Kulkarni
(Main Matter EXECUTION APPLN/0100551/1999)				
52	NOTICE OF MOTION	100275/2018	Kunda Arvind Wagle And Anr Vs Nilima Anant Waingankar And Ors	A. K. Maheshwari And Ms Rinki Kejriwal
(Main Matter SUIT/0103725/2011)				
53	NOTICE OF MOTION	101661/2018	Smt. Purnima Shantilal Dedhia- Jain Vs Miss. Ujubala Madhav Desai and Ors.	MSR And Associates.
(Main Matter SUIT/0102348/2012)				
54	SUIT	101324/2018	Sulochana Aithappa Anchan Vs 1. Shashikala Ravindra Salian 2. Ravindra R. Salian 3. Snehal Ravindra Salian	Joseph Fernandes
Sub Matter: NOTICE OF MOTION/0101678/2019				
Sub Matter: NOTICE OF MOTION/0101960/2019				

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55	SUIT	101394/2018	1. Shri Bhupendra Chunilal Shah 2. Shri Girish Chunilal Shah Vs 1. Mr. Sailesh Dhirajlal Shah 2. Mr. Nilesh Dhirajlal Shah 3. Mr. Nishith Dhirajlal Shah	Udayan S. Jain
Sub Matter: NOTICE OF MOTION/0100491/2019				
Sub Matter: NOTICE OF MOTION/0103584/2018				
56	SUIT	101490/2018	Sherbanoo Rahim Merchant Vs 1. Hasnabad Premises CSH Ltd 2. Noorjahan A. Lokhandwalla	A. M. Rajabally
Sub Matter: NOTICE OF MOTION/0102410/2018				
57	NOTICE OF MOTION	102410/2018	Sherbanoo Rahim Merchant Vs 1. Hasnabad Premises CSH Ltd 2. Noorjahan A. Lokhandwalla	A. M. Rajabally
(Main Matter SUIT/0101490/2018)				
58	SUIT	102289/2018	Ms. Esmat alias Ismat Chavoshpour Vs Mr. Gholam Reza Akhondpour	G. C. Mehta and Associates
Sub Matter: NOTICE OF MOTION/0103919/2018				
59	SUIT	102336/2018	Mahesh Radheshyam Sharma Vs Radheshyam Nathumal Sharma	P. D. Gandhi and Associates
Sub Matter: NOTICE OF MOTION/0102275/2019				
Sub Matter: NOTICE OF MOTION/0100427/2019				
Sub Matter: NOTICE OF MOTION/0103890/2018				
Sub Matter: NOTICE OF MOTION/0101004/2019				
60	NOTICE OF MOTION	103353/2018	Shri.Teg Bhahadur Singh And Ors. Vs Shri.Denzil Bozafilious Dsilva	A. Singh
(Main Matter SUIT/0102203/2018)				
61	NOTICE OF MOTION	103584/2018	1. Shri Bhupendra Chunilal Shah 2. Shri Girish Chunilal Shah Vs 1. Mr. Sailesh Dhirajlal Shah 2. Mr. Nilesh Dhirajlal Shah 3. Mr. Nishith Dhirajlal Shah	Adv
(Main Matter SUIT/0101394/2018)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
62	NOTICE OF MOTION	103890/2018	Mahesh Radheshyam Sharma Vs Radheshyam Nathumal Sharma	P. D. Gandhi And Associates
(Main Matter SUIT/0102336/2018)				
63	NOTICE OF MOTION	103919/2018	Ms. Esmat alias Ismat Chavoshpour Vs Mr. Gholam Reza Akhondpour	G. C. Mehta And Associates
(Main Matter SUIT/0102289/2018)				
64	NOTICE OF MOTION	100427/2019	Mahesh Radheshyam Sharma Vs Radheshyam Nathumal Sharma	P. D. Gandhi and Associates
(Main Matter SUIT/0102336/2018)				
65	NOTICE OF MOTION	100491/2019	1a. Smt. Lata Bhupendra Shah and Ors. Vs 1. Mr. Sailesh Dhirajlal Shah and Ors.	Adv. Snehal Modi
(Main Matter SUIT/0101394/2018)				
66	NOTICE OF MOTION	101004/2019	Mahesh Radheshyam Sharma Vs Radheshyam Nathumal Sharma And Ors	P. D. Gandhi and Associates
(Main Matter SUIT/0102336/2018)				
67	NOTICE OF MOTION	101678/2019	Sulochana Aithappa Anchan Vs 1. Shashikala Ravindra Salian 2. Ravindra R. Salian 3. Snehal Ravindra Salian	Adv. Rajendra Satale
(Main Matter SUIT/0101324/2018)				
68	NOTICE OF MOTION	101960/2019	Sulochana Aithappa Anchan Vs 1. Shashikala Ravindra Salian 2. Ravindra R. Salian 3. Snehal Ravindra Salian	Joseph Fernandes
(Main Matter SUIT/0101324/2018)				
69	NOTICE OF MOTION	102275/2019	Mahesh Radheshyam Sharma Vs Radheshyam Nathumal Sharma And Ors	P. D. Gandhi and Associates
(Main Matter SUIT/0102336/2018)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
70	NOTICE OF MOTION	102501/2019	Raziya Bano d/o Anwar Hussain Ansari Vs Anwar Hussain Ansari and Ors.	Mateen Shaikh Poonam Tiwari
(Main Matter SUIT/0101170/2019)				
71	NOTICE OF MOTION	102644/2019	Bhajan Singh And Ors Vs Dilip Motumal Duhilani	Abdi And Co.
(Main Matter SUIT/0107581/2004)				
72	SUIT	103045/2019	Uday Narottam Jinandra (Soni) Vs Garware Club House	Jitendra G. Damani
Sub Matter: NOTICE OF MOTION/0104634/2019				
73	NOTICE OF MOTION	104411/2019	Suman Shantinath Magduma and Ors. Vs Netaji Narobe Omase And Ors.	A.G. Revankar and Co.
(Main Matter SUIT/0102994/2019)				
74	NOTICE OF MOTION	104634/2019	Uday Narottam Jinandra (Soni) and Ors. Vs Garware Club House and Ors.	Jitendra G. Damani
(Main Matter SUIT/0103045/2019)				
75	NOTICE OF MOTION	104969/2019	Ashutosh Singh and Ors. Vs Radheshyam Dubey and Anr.	adv
(Main Matter SUIT/0100702/2014)				
76	NOTICE OF MOTION	100048/2020	Meera S. Sampat Vs Jayesh Tulsidas Rajwada and Anr.	Adv. B. S. Baraskar
(Main Matter SUIT/0100338/2015)				
77	SUIT	100379/2020	Lilavati Kirtilal Mehta Vs Mr. Rashmi Mehta NRI	Jayesh Gopal Gawde
Sub Matter: NOTICE OF MOTION/0100633/2020				
78	NOTICE OF MOTION	100633/2020	Lilavati Kirtilal Mehta Vs Mr. Rashmi Mehta and Anr.	Jayesh Gopal Gawde
(Main Matter SUIT/0100379/2020)				

NOTICE OF MOTION

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S.No.	Case Type	Case No.	Title	Name of Advocate
79	NOTICE OF MOTION	100336/2020	Nirabai Sakharam Jedhe Vs Kalabai Sakharam Jedhe and Anr.	Adv. Nagesh Vittal Lavate
(Main Matter SUIT/0100596/2014)				
80	NOTICE OF MOTION	101027/2020	Vimla Mohanlal Jain Vs Seema Mahendra Jain and Anr.	R. R. Sharma
(Main Matter SUIT/0104705/2008)				
81	NOTICE OF MOTION	101036/2020	Asara Co-Operative Housing Society Ltd. Vs Sharad Rajaram Jagtap	adv. Wasim R. Khan and R. M. Kumawat
(Main Matter SUIT/0100571/2017)				
82	NOTICE OF MOTION	101133/2020	Suman Shantinath Magdum and Ors. Vs Netaji Narobe Omase and ORS.	Adv. Tukaram Shendge
(Main Matter SUIT/0102994/2019)				
83	NOTICE OF MOTION	101335/2020	Mr. Lalit Tejpal Jain Suit St. No. 4355/2020 Vs M/s B.P.Gangar Constructions Pvt. Ltd.	Sunil J. Kanoujia And Darshana S. Indulkar/Kanoujia
84	NOTICE OF MOTION	101336/2020	Mrs. Nathabai Tejpal Dabi Suit St. No. 4400/2020 Vs B. P. Gangar Constructions Pvt. Ltd.	Sunil J. Kanoujia And Darshana S. Indulkar/kanoujia
<u>NM ORDERS</u>				
85	NOTICE OF MOTION	104818/2018	Nutan Prakash Burke alias Ms. Nutan Waman Dhamapurkar - Suit St. No.16532 of 2018 Vs Ramesh Waman Dhamapurkar And Ors	Miss Hetal Patel
At 2 45 pm Afternoon Session				
86	SUIT	100350/2019	Nutan Prakash Burke alias Ms. Nutan Waman Dhamapurkar Vs Ramesh Waman Dhamapurkar	Miss. Hetal Patel

NM REPLYREJOINDER

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S.No.	Case Type	Case No.	Title	Name of Advocate
87	SUIT	103274/2019	Pradeep Ratilal Gandhi Vs M/s. Navyata Life Space	Kamlesh R. Tiwari
88	SUIT	103277/2019	Kishor V. Jansari Vs M/s. Navyata Life Space	Kamlesh R. Tiwari
89	SUIT	103278/2019	Sameer K. Jansari Vs M/s. Navyata Life Space	Kamlesh R. Tiwari
At 2 45 pm Afternoon Session				
90	SUIT	100371/2017	Shri. Chandraprakash Dadaji Patil Vs 1.Smt. Mira Dattaram Patil @Mirabai Dadaji Patil 2.Mrs. Asha Ramesh Mukadam 3.Mrs.Mohini Dat Atraya	Dhadam and Co.
Sub Matter: NOTICE OF MOTION/0102735/2019				
91	SUIT	100571/2017	Asara Co-Operative Housing Society Ltd. Vs Sharad Rajaram Jagtap	Shri. P.S. Tiwari
Sub Matter: NOTICE OF MOTION/0101036/2020				
92	NOTICE OF MOTION	103899/2018	Dharamshi Shamjibhai Vala Suit St. No. 13783 of 2018 Vs M/s. Panorama Estate	Sonal Doshi And Co
93	SUIT	102832/2018	Dharamshi Shamjibhai Vala Vs M/s. Panorama Estate	Sonal Doshi and Co.
94	SUIT	102020/2019	Rajendra Baliram Tandel Vs Vishnu Kashinath Tandel	A AND A LEGAL
Sub Matter: NOTICE OF MOTION/0100619/2020				
95	NOTICE OF MOTION	102735/2019	Shri. Chandraprakash Dadaji Patil Vs 1.Smt. Mira Dattaram Patil and Ors.	Adv. Gajendra J.Waity
(Main Matter SUIT/0100371/2017)				
96	SUIT	100027/2020	Shri Dastgir Rukmuddin Shaikh Vs Amin Maktum Shaikh	Mr. B.P. Shukla
Sub Matter: NOTICE OF MOTION/0100333/2020				

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S.No.	Case Type	Case No.	Title	Name of Advocate
97	NOTICE OF MOTION	100333/2020	Shri Dastgir Rukmuddin Shaikh Vs Amin Maktum Shaikh and Anr.	Mr. B.P. Shukla
(Main Matter SUIT/0100027/2020)				
98	NOTICE OF MOTION	100619/2020	Rajendra Baliram Tandel Vs Devendra Shashikanth Tandel - Applicant / Vishnu Kashinath Tandel and Ors. - Def.	adv. Viraj Suresh Kandpile
(Main Matter SUIT/0102020/2019)				
<u>C/S HEARING</u>				
99	SUIT	101591/2017	Kutbuddin Ebrahim Golwala Vs 1.Saifuddin Ebrahim Golwala 2.Ramkant Devrukhkar 3.Sangita R. Devrukhkar 4.Sunita R.Devrukhkar	S. P. Kanuga
Sub Matter: CHAMBER SUMMONS/0102278/2019				
100	CHAMBER SUMMONS	102278/2019	Kutbuddin Ebrahim Golwala Vs 1.Saifuddin Ebrahim Golwala 2.Ramkant Devrukhkar 3.Sangita R. Devrukhkar 4.Sunita R.Devrukhkar	S. P. Kanuga
(Main Matter SUIT/0101591/2017)				
<u>C/S REPLY</u>				
101	SUIT	106387/2004	ASHOK J KANAKIA AND ORS Vs M S INDO SAIGON AGENCY AND ORS	RMG LAW ASSOCIATES M R DHAMEJA 1
Sub Matter: CHAMBER SUMMONS/0102252/2019				
102	SUIT	101190/2018	Zahoor Ahmed Nizamuddin Shaikh Vs 1.Mansur Ahmed Nizamuddin Shaikh 2.Click Investments and Trading Co. Pvt Ltd	Mr. Pratik B. Rahade
Sub Matter: CHAMBER SUMMONS/0101798/2018				
Sub Matter: CHAMBER SUMMONS/0102267/2019				
103	SUIT	101631/2018	Mohammed Zuber Shah Vs Fatima Shakil Zuberi (Kazi)	Priyanshu Mishra
Sub Matter: NOTICE OF MOTION/0101367/2019				
Sub Matter: NOTICE OF MOTION/0101297/2019				

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S.No.	Case Type	Case No.	Title	Name of Advocate
104	CHAMBER SUMMONS	101798/2018	Zahoor Ahmed Nizamuddin Shaikh Vs 1.Mansur Ahmed Nizamuddin Shaikh 2.Click Investments and Trading Co. Pvt Ltd	Adv Amita Ram Band
(Main Matter SUIT/0101190/2018)				
105	CHAMBER SUMMONS	102252/2019	Ashok J. Kanakia - deceased Shri. Ravindrakumar C. Sharma and Ors. Vs M/s. Indo Saigon Agency and Ors.	Seegarla Shrikant M.
(Main Matter SUIT/0106387/2004)				
106	CHAMBER SUMMONS	102267/2019	Zahoor Ahmed Nizamuddin Shaikh Vs 1.Mansur Ahmed Nizamuddin Shaikh 2.Click Investments and Trading Co. Pvt Ltd and Ors.	Wasim Ansari
(Main Matter SUIT/0101190/2018)				
CHAMBER SUMMONS				
107	CHAMBER SUMMONS	100312/2020	Apolina Charile Gowria and Ors.- Opponents- Deanna Sydney Gowria and Ors. Vs Vinod Makwana and Ors.	Nilima V. Sanglikar
(Main Matter SUIT/0107176/2006)				
108	CHAMBER SUMMONS	100412/2020	Subash Dattaram Mayekar and Ors. Vs Dilip Shreeniwas Hate and Anr.	Rajeev Matkar
(Main Matter SUIT/0101198/2013)				
109	CHAMBER SUMMONS	100478/2020	1.Adishakti Grihnirman Pvt. Ltd. 2.Kartik Vaman Bhatt 3.Aditya Kartik Bhatt 4.Kokila Kartik Bhatt Vs 1.Prakash Joshi and ors. (Siddharth Colony and Ors. - Prop. Def.)	Adv. Rajeev Sawant and Asso. (Adv. for Applicant)
(Main Matter SUIT/0100473/2017)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
110	CHAMBER SUMMONS	100536/2020	Smt. Kamal Keshav Chandanshive Vs Mr. Ajay Keshav Chandanshive and anr.	Pratap F. Singh
(Main Matter SUIT/0102334/2018)				
<u>REPLY</u>				
At 11.00 AM Morning Session				
111	SUIT	108484/1986	Ilaben Pravinchandra Kothari Vs Ms. Turakhia Associates and Anr.	Mr. Jayantilal M. Shah
<u>MEDIATION REPORT</u>				
112	SUIT	100516/2020	Varsha Bhavesh Goswami Vs Sadanand Pandurang Jamsandekar and Anr.	Sangita A. Musle
Sub Matter: NOTICE OF MOTION/0101028/2020				
113	NOTICE OF MOTION	101028/2020	Varsha Bhavesh Goswami and Anr. Vs Sadanand Pandurang Jamsandekar and Ors.	Sangita A. Musle adv
(Main Matter SUIT/0100516/2020)				
<u>COMPLIANCE</u>				
At 2 45 pm Afternoon Session				
114	SUIT	102812/2018	Prafulata Dilip Devare Vs M/s. Rishabh Enterprises	Mrs. Nayan Chipde
Sub Matter: NOTICE OF MOTION/0104273/2018				
Sub Matter: NOTICE OF MOTION/0104260/2018				
115	NOTICE OF MOTION	104260/2018	Prafulata Dilip Devare Vs M/s. Rishabh Enterprises	Ashok M. Saraogi
(Main Matter SUIT/0102812/2018)				
116	NOTICE OF MOTION	104273/2018	Prafulata Dilip Devare And Ors Vs M/s. Rishabh Enterprises And Ors	Nayan Chipade
(Main Matter SUIT/0102812/2018)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
117	SUIT	100399/2019	Mrs. Pushpa Tukaram Borhade Vs Mr. Nandkumar Dwarkanath Dere	MMB Associates
Sub Matter: NOTICE OF MOTION/0101196/2019				
118	NOTICE OF MOTION	101196/2019	Mrs. Pushpa Tukaram Borhade Vs Mr. Nandkumar Dwarkanath Dere	MMB Associates
(Main Matter SUIT/0100399/2019)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ORDER</u>				
1	SUIT	102074/2019	Mrs. Maltiben Shashikant Doshi Vs Mr. Ajab Singh	Bhalchandra Govind Saraf
<u>SETTLEMENT</u>				
2	SUIT	101753/2018	1.Haresh M. Malde 2.Supriya Awate 3.Rohan Awate 4.Chetan J.Mota 5.Vimla Ben J.Mota 6.Sunil B.Sawant Vs M/s. New Look Constructions Pvt. Ltd.	Mr. Ganesh N. Dhonde
Sub Matter: NOTICE OF MOTION/0103750/2018				
3	NOTICE OF MOTION	103750/2018	1.Haresh M. Malde 2.Supriya Awate 3.Rohan Awate 4.Chetan J.Mota 5.Vimla Ben J.Mota 6.Sunil B.Sawant Vs M/s. New Look Constructions Pvt. Ltd.	Ganesh N. Dhonde
(Main Matter SUIT/0101753/2018)				
<u>ARGUMENTS</u>				
At 11.00 AM Morning Session				
4	SUIT	104951/2007	RADHA KAILAS PATIL AND ANR Vs RAMABAI GOVIND DHARAVIKAR AND 2 ORS	YATIN R SHAH M S DIVYA SHAH ASSOCIATE 3
5	SUIT	106688/2003	MR ATMA SIPPY Vs MR NITIN B GONTRACTOR AND ORS	RMG LAW ASS K K V KURUP 1,2
<u>RECORDING EVIDENCE</u>				
6	SUIT	109567/1993	Y G JADAV Vs M S R R BABAR AND CO AND ORS	S P THORAT A S KHANDEPARKAR
<u>RECORDING EVIDENCE P.H.</u>				
7	SUIT	106282/2004	MISS KANCHAN NILKANTH PATIL AND 2 ORS Vs SMT VAIBHAVI WD OF HEMANT PATIL AND ANR	S S DESAI PANDEY AND ASSOCIATES 1,2

NM FOR HEARING

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	SUIT	107075/1997	MR SYLVESTER GONSALVIS Vs CHETAN VELJI NISSAR AND ORS	M P VASHI 2ND COURT RECEIVER
9	SUIT	107600/1998	MRS FARIDA B QURESHI AND ORS Vs ZIPRIBAI DHAKAT LAKHMA WAGH WD O DHAKAT PANDU SHENDE AND ORS	YOGESH ADHIA THAKORDAS AND MADGAVKAR 4
Sub Matter: NOTICE OF MOTION/0103265/2019				
<u>NM ORDERS</u>				
10	SUIT	101608/2019	Mr. Haradhan Madhusudan Das Vs Mr. Chanchal Haradhan Das	Mr. Pankaj M. Bhatt
Sub Matter: NOTICE OF MOTION/0102528/2019				
11	NOTICE OF MOTION	102528/2019	Mr. Haradhan Madhusudan Das Vs 1.Mr. Chanchal Haradhan Das 2 Mrs. Sunaina Chanchal Das	Mr. Pankaj M. Bhatt
(Main Matter SUIT/0101608/2019)				
<u>NM REPLYREJOINER</u>				
At 2 45 pm Afternoon Session				
12	NOTICE OF MOTION	102356/2019	Mrs. Sarah Johon Aston Vs Shri. Salim Salim Jamal Khan and other	Sagar Batavia
(Main Matter SUIT/0100563/2019)				
<u>COMPLIANCE</u>				
13	SUIT	104275/2010	PRABHAKAR K MHATRE AND 2 ORS Vs SHARAD M MHATRE	PRADEEP J THORAT M D POKALE

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ORDER</u>				
At 11.00 AM Morning Session				
1	SUIT	101891/2019	Firoz Khan Aziz Ahmed Vs Mehtab Begum widow of Aziz Ahmed Khan	Shri. P.S. Tiwari
<u>ARGUMENTS</u>				
2	SUIT	108171/1999	KHOZEMA TAYEBALI TAWAWALA AND ORS Vs 1A ASMABAI WD O IBRAHIM TAWAWALA AND ORS	ZAIDY AND CO TAMHANE AND CO
<u>HEARING</u>				
At 11.00 AM Morning Session				
3	SUIT	104903/2008	UMAKANT MOOLCHAND BHARADWAJ Vs SANJAY @ SANJU SITARAM JAISWAL AND ANR	M S PANDEY AND CO SUNIL SINGH 1, 2
<u>RECORDING EVIDENCE</u>				
4	SUIT	100624/2014	1.BHAGIRATHI PRANJIVAN RAJGOR 2.PRAVIN PRANJIVAN RAJGOR 3. MANOJ PRANJIVAN RAJGOR AND ORS Vs KARSONDAS KHIMAJI RAJGOR	V.S.PARADKAR
At 11.00 AM Morning Session				
5	SUIT	101248/2013	HISAMUDDIN ABBASALI Vs NIZAMUDDIN ABBASALI AND ANR	V R TRIPATHI
Sub Matter: NOTICE OF MOTION/0101133/2013				
6	NOTICE OF MOTION	101133/2013	HISAMUDDIN ABBASALI @ ISLAMUDDIN ABBASALI Vs NIZAMUDDIN ABBASALI AND ANR	MS. V. R. TRIPATHI AND ASS

(Main Matter SUIT/0101248/2013)

RECORDING EVIDENCE P.H.

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S.No.	Case Type	Case No.	Title	Name of Advocate
7	SUIT	100465/2016	1.Mr.Anil Eknath Deokar 2.Mr.Minil Eknath Deokar Vs 1.Sunil Eknath Deokar 2.Swati Sadanand Manjrekar 3.Sneha Subhash Poyarekar	S.D.Patankar
<u>DIRECTIONS</u>				
At 11.00 AM Morning Session				
8	SUIT	100912/2018	Aasamabi Nasrulla Shaikh Vs 1. Mrs. Nazma Shabbir Shaikh 2. Mr. Shaikh Nasrullah Hingoo	Kapil Shetye
<u>FRAMING ISSUES</u>				
9	SUIT	101527/2018	1. Ashok Prabhakar Warekar 2. Rekha Ashok Warekar Vs Chhaya Prakash Warekar	Rajarithnam Baddam and Sejal Shah
<u>DRAFT ISSUES</u>				
10	SUIT	100070/2016	Ramshankar Ramdular Tripathi Vs 1.Shivshankar Ramdular Tripathi 2.Harishankar Ramdular Tripathi 3.Udayashankar Ramdular Tripathi	Rajarithnam Baddam SHAILESH V DEOLEKAR D
<u>SUIT STAYED</u>				
11	SUIT	104188/2010	SEEMA PRABHAKAR KARIPARA M AND S AND JESU RAKESH KRISHNAN Vs SURESH PRABHAKAR KARIPARA AND ORS	LEGAL VENTURES KAUSHIK AND CO
<u>FOR TAKING STEPS</u>				
12	SUIT	100487/2018	Atmaram Baburao Aglave Vs 1.The Provident Employee Ltd. Co. 2. Vikram Thakor	Akhilesh Upadhyay
<u>SERVICE</u>				
13	SUIT	103405/2019	Aslam Jumerati Shaikh Vs Islam Jumerati Shaikh	Mohamed Sheriff S.

Sub Matter: NOTICE OF MOTION/0100053/2020

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S.No.	Case Type	Case No.	Title	Name of Advocate
14	NOTICE OF MOTION	100053/2020	Aslam Jumerati Shaikh Vs Islam Jumerati Shaikh and Ors.	Mohamed Sheriff S.
(Main Matter SUIT/0103405/2019)				
<u>NM FOR HEARING</u>				
15	SUIT	102081/2016	1.Dayashankar G. Yadav 2.Anilkumar Dayashankar Yadav 3.Sunilkumar Dayashankar Yadav Vs 1.Ramadever G. Yadav 2.Santoshkumnar R. Yadav 3.Krishnakumar R. Yadav	Sunil R. More
Sub Matter: CHAMBER SUMMONS/0101382/2019				
Sub Matter: NOTICE OF MOTION/0103518/2016				
16	NOTICE OF MOTION	103518/2016	Dayashankar Yadav And Ors Vs Ram Devan And Ors	Sunil More
(Main Matter SUIT/0102081/2016)				
17	SUIT	102368/2018	Shri. Badruddin Nazir Ahmed Khan Vs Mr. Mehandi Hasan s/o. Haji Faujdar	H. P. Pandey
Sub Matter: NOTICE OF MOTION/0104531/2018				
18	NOTICE OF MOTION	104531/2018	Shri. Badruddin Nazir Ahmed Khan Vs Mr. Mehandi Hasan s/o. Haji Faujdar	H. P. Pandey
(Main Matter SUIT/0102368/2018)				
19	CHAMBER SUMMONS	101382/2019	1.Dayashankar G. Yadav 2.Anilkumar Dayashankar Yadav 3.Sunilkumar Dayashankar Yadav Vs 1.Ramadever G. Yadav 2.Santoshkumnar R. Yadav 3.Krishnakumar R. Yadav and Ors.	Adv. S. G. Shirsat
(Main Matter SUIT/0102081/2016)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
20	NOTICE OF MOTION	103202/2019	M/s. Leela Tubes Pvt. Ltd. - Suit St. No. 7048 of 2019 Vs Prakash Jaswantlal Doshi And Anr	APS Law Associates
21	SUIT	102708/2019	M/s. Leela Tubes Pvt. Ltd. Vs Prakash Jaswantlal Doshi	APS Law Associates
At 2 45 pm Afternoon Session				
22	Counter Claim	100008/2014	SATISH SHRIKRISHNA BHAMTH Vs DILIP RAMARAYA BHANDAVKER	BIPIN JOSHI
(Main Matter SUIT/0100276/2014)				
23	SUIT	100976/2017	Gajanan Pundlik Hindlekar Vs Mrs. Jayashri Joshi (Muley)	P. N. Kulkarni
Sub Matter: NOTICE OF MOTION/0101513/2017				
24	NOTICE OF MOTION	101513/2017	Gajanan Pundlik Hindlekar Vs Mrs. Jayashri Joshi (Muley)	P. N. Kulkarni
(Main Matter SUIT/0100976/2017)				
25	NOTICE OF MOTION	104042/2018	Dilip Ramaraya Bhandarkar Vs Satish Shrikrishna Kamath	Ajit Rajgole
(Main Matter SUIT/0100276/2014)				
26	SUIT	102884/2018	Jasmin B. Shah Vs Sadhana Niwas CHS Ltd	Sanskar Marathe
Sub Matter: NOTICE OF MOTION/0100139/2019				
27	SUIT	102885/2018	Fakhruddin Khan Ahmed Khan Vs Ashfaque Khan Ismail Khan	M.S. Kadu and Santosh Maske
Sub Matter: NOTICE OF MOTION/0104748/2018				
28	NOTICE OF MOTION	104748/2018	Fakhruddin Khan Ahmed Khan Vs Ashfaque Khan Ismail Khan	M.S. Kadu
(Main Matter SUIT/0102885/2018)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
29	NOTICE OF MOTION	100139/2019	Jasmin B. Shah Vs Sadhana Niwas CHS Ltd	Sanskar Marathe
(Main Matter SUIT/0102884/2018)				
<u>NM REPLYREJOINDER</u>				
30	SUIT	100138/2020	Mrs. Aparna Gautam Sabnis Vs Mr. Vijay Keshav Sabnis	Mr. Dhananjay C. Pathak
Sub Matter: NOTICE OF MOTION/0100502/2020				
31	NOTICE OF MOTION	100502/2020	Mrs. Aparna Gautam Sabnis Vs Mr. Vijay Keshav Sabnis and Ors.	Dhananjay Pathak
(Main Matter SUIT/0100138/2020)				
At 2 45 pm Afternoon Session				
32	SUIT	101384/2019	Mr. Anil Kantilal Dala Vs Bharat Hasmukhlal Thakker	Ms. Seema Hunurkar
Sub Matter: NOTICE OF MOTION/0103596/2019				
33	NOTICE OF MOTION	103596/2019	Mr. Anil Kantilal Dala Vs Bharat Hasmukhlal Thakker	Ms. Seema Hunurkar
(Main Matter SUIT/0101384/2019)				
<u>COMPLIANCE</u>				
34	SUIT	100690/2019	Sushila Sidram Hankare Vs Mangal Vishnu Shelke	Samadhan U. Sulane
At 11.00 AM Morning Session				
35	SUIT	100731/2018	1.Abdul Rahman S/o.Abdul Aziz Fitwalla 2.Abdul Bari s/o.Abdul Aziz fitwalla Vs 1. Mr. Mohammed Islam Abdul Salaam Qureshi 2. Mr. Abdul Samad s/o. Abdul Kareem Hafeez	Muhammed Iftikhar Ali
At 2 45 pm Afternoon Session				

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 01-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
36	SUIT	100493/2017	1.Smt. Sumati Srinivas Bhat 2.Sunanda Raghav Hebbar 3.Balkrishna Srinivas Bhat Vs 1.Vasant Srinivas Bhat 2.Kushraj Land Developers Pvt. Ltd. 3.Narendra Kushalraj Kothari	
Sub Matter: NOTICE OF MOTION/1001028/2017				
37	NOTICE OF MOTION	1001028/2017	Sumati Srinivas Bhat And Ors. Vs Vasant Srinivas Bhat And Ors.	Sachin V. Masurkar
(Main Matter SUIT/0100493/2017)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>SETTLEMENT</u>				
At 11.00 AM Morning Session				
1	SUIT	105233/2012	MRS. PRIYANKA V BHAGNARI Vs SMT. ROOP H BHAGNARI	HARISH R. PAWAR
At 2 45 pm Afternoon Session				
2	SUIT	101511/2016	Shri. Bramhadeo Ramker Singh Vs 1.Atharva Developers 2.Shraddha Landmarks Pvt. Ltd.	R.D. Misra
Sub Matter: NOTICE OF MOTION/0102686/2016				
3	NOTICE OF MOTION	102686/2016	Bramhadeo Ramker Singh Vs Atharva Developers	R. D. Mishra
(Main Matter SUIT/0101511/2016)				
<u>NM FOR HEARING</u>				
4	NOTICE OF MOTION	103067/2018	1.Mr. Mitul S. Poddar 2.Mrs. Sapna Mitul Poddar Vs Ratna K. Makhija And Ors.	Adv. K.B. Bhambid
(Main Matter SUIT/0101916/2015)				
